

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD

Allahabad : Dated this 15th day of February, 2001

Original Application No. 1478 of 1993

CURAM :-

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Mr. S. Dayal, A.M.

1. Sri Appilal S/o Sri Munna Lal
R/o 346, Azadganj, Sipri Bazar, Jhansi.
2. Sri Brij Lal S/o Sri Narain Dass
R/o 175, Hasari Gwal Toli, Jhansi.
3. Sri Maithalisaran S/o Ram Dayal Sharma
R/o Outside Badagaon, Gali, Jhansi.
4. Sri Ramesh Chandra S/o Bangali,
R/o Quarter No. 411/7, Near STS Jhansi.
5. Sri Krishna Kumar S/o Mohan Lal
R/o 32, Kachhiyana Pulia No. 9, Jhansi.
6. Sri Ratan Lal S/o Kishan Lal
R/o 94, Lal Kurti Jhansi.
7. Sri Mahendra Singh S/o Sri Shanker Lal,
R/o 430/16, Railway Colony, Near STS Jhansi.
8. Sri Veer Singh S/o Ram Dayal,
R/o Gariagaon, Prem Nagar, Jhansi.
9. Sri Shamsul Qumar S/o Mohd. Shamim,
R/o 47, Pyare Lal Compound Prem Nagar, Jhansi.
10. Sri MK Malviya S/o Hari Shanker
R/o 36, Ganeshpura, Prem Nagar, Jhansi.
11. Sri Abrar Ali S/o Rashid Ali,
R/o 72, Mohalla Allahabadi Pulia no. 9, Jhansi.
12. Sri Amar Bahadur S/o Ram Pradarth
R/o 6/19, Gudripura, Prem Nagar, Jhansi.
13. Sri Nar Singh S/o Bisheshwar Singh,
R/o Banglow No. 9, Railway Colony, Jhansi.
14. Sri Balram Pachuri S/o Daya Ram Pachori
R/o Nai Basti Gandhinagar, near Chandi Mandir,
Lalitpur.
15. Sri Veerendra Narayan S/o Bhagwan Dass
R/o Hata Govind Dass, Premganj, Sipri Bazar, Jhansi.
16. Sri Deep Singh S/o Panna Lal,
R/o Isai Tola, Prem Nagar, Jhansi.
17. Birendrakumar S/o Pyare Lal Tiwari,
R/o 218, Itwariganj, Jhansi.
18. Um Dayal S/o Prabhadayal R/o 703/A, Rani Laxmi Bai
Colony, Jhansi.

19. Sri Shiv Kant S/o Bhudev
R/o New Railway Colony, Gwalior.
20. Sunder Singh S/o Bhuri Singh,
R/o 19/8, Mohalla Schoolpura, Premnagar
Jhansi.
21. Kuldeep Awasthi S/o Sri KN Awasthi,
R/o Tansen Road, near Loco Gwalior.
22. Shambhaji Rao S/o Laxman Rao,
R/o Azad Nagar, Morar Gwalior
23. Suresh Kumar Rawat S/o Babu Lal Yadav
R/o PO-Chhatwar, Lalitpur.
24. Dharmendra Kumar S/o Babu Lal Yadav
R/o New Railway Colony, Gwalior.
25. Chandra Kiran S/o Laxman Dass
R/o New Railway Colony, Gwalior.
26. Ram Charan S/o Ram Dayal,
R/o KL 1020, Rly Colony Near Bima Hospital,
Gwalior.
27. Beni Singh Mexna S/o Kunji Lal Mexna
R/o Ganga Niwash Railway Colony, Gwalior
28. Mahesh Bhargava S/o KN Bhargava,
R/o Azad Nagar, Morar, Gwalior
29. Ram Gopal Gupta, S/o Devi Ram
R/o Laxman Talaiya Sindhe Ki Chhawani, Gwalior.
30. Udaybhan Singh Meen S/o Ram Dal Singh Meena
R/o New Railway Colony, Tansen Road, Gwalior.
31. Rajendra Singh S/o Ram Dayal,
R/o Laxmanpura, Gwalior.
32. Prabhudayal Rajpal S/o Ganeshi Lal,
R/o 136, Gurdwara Nagar, Jhansi.
33. Ilani Bux S/o Ibrahim Bux
R/o Mustafa Quarter Agra, Cantt.
34. Pooran Lal S/o Yad Ram,
R/o 215, Kachhipura Agra Cantt.
35. Prem Lal S/o Ishwar Singh,
R/o Janta Colony, near Mustafa Quarter, Agra Cantt.
36. A Peter S/o R. Peter,
R/o 117, Avash Vikas Colony, Nandanpura, Jhansi.
37. Rajendra Prasad S/o Mata Prasad,
R/o 19, Under Badagaon, Gali, Jhansi.
38. Balloo Ram S/o Binde Prasad
R/o 505-B, Sadar Bazar, Jhansi.
39. B.K. Sharma S/o T.C. Sharma,
R/o 132, Nai Basti, Jhansi.

(V.K. Barman ; Advocate) Applicants
Versus



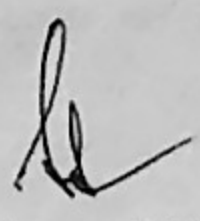
1. Union of India through General Manager,
Central Rly. Bombay V.T.
2. Divisional Railway Manager(P)
Central Railway, Jhansi.
3. Sr.D.C.M. Central Railway, Jhansi.
(Sri Prashant Mathur, Advocate)

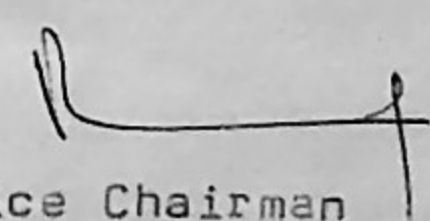
. Upp. Parties

O R D E R (O_r_a_l)

By Hon'ble Mr. Justice RRK Trivedi, V.C.

By this OA the applicants have prayed for a direction to the respondents to permit the applicants and other members of surplus steam staff to apply for promotion. A similar controversy has already been decided in Civil Appeal No.11863/1995 (Mahesh Chand Bhargava and Ors Vs. UOI & Ors). In view of the aforesaid judgement of the Hon'ble Supreme Court the applicants in this case are not entitled for relief. The application is accordingly rejected. There shall be no order as to costs.


Member (A)


Vice Chairman

Dube/